

of these schemes were executed directly by Central Ministries; others were Centrally sponsored, i.e., executed by the State Government concerned though funded by the Centre. It is regretted that information is not available to enable parts (a), (b) and (c) of the question to be answered. The expenditure in time and money involved in collecting and analysing the information required to estimate benefits flowing from all Central Plan schemes to Parliamentary constituencies in Greater Bombay would not be commensurate with the value of the information.

Proportion between the Spindlage and Production in the Factory

493. DR. SAROJINI MAHISHI: Will the Minister of INDUSTRY be pleased to state:

(a) what is the break even point for the installed spindlage in the factory; and

(b) how does the proportion between the spindlage and production vary in (1) private sector; (2) Co-operative sector and (3) Mills of N.T.C.?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) Break even point in a spinning factory would depend upon a number of factors like size of the factory, condition of machinery installed, productivity level, quality of raw materials used and product mix. However, in cotton spinning, 25,000 spindles are considered to constitute optimum economic size but even in a cotton spinning mill of this size, other factors would determine the break even point.

(b) Information is being collected and will be laid on the Table of the House.

Setting up of Heavy, Medium and Small Industries along Farakha

494. SHRI SASANKASEKHAR SANYAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether in view of the fact that the Central Electricity Authority and the Department of Energy have reportedly given clearance for the Super Thermal Plant to be installed at Farakha, Government have taken steps for planning blue print for industrial undertakings—heavy, medium and small—which can be installed and set up along both sides of Farakha downwards and also upwards which can be harnessed and fed by the said Super Thermal Plant; and

(b) whether any expert committee has been set up in this behalf?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b). The Central Government have not given their clearance for the Super Thermal Plant at Farakha. The question of preparing a Blue Print for development of industrial undertakings in this region, therefore, does not arise.

Development of Rural Industries

495. SHRI K. A. RAJU: Will the Minister of INDUSTRY be pleased to state:

(a) the precise plans formulated by the Centre for meaningful development of rural industries on a large scale;

(b) the nature of the industries which have been developed so far and the value of additional production achieved as a result of the developmental efforts in the immediate past; and

(c) the amount of Central assistance for such schemes during last year and current year?